

FORM -A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations , 2016

FOR THE ATTENTION OF THE CREDITORS OF FR TECH INNOVATIONS PRIVATE LIMITED

Relevant Particulars

1.	Name of corporate debtor	FR TECH INNOVATIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26/08/2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies , Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2016PTC285170
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office; A-1402 , Serenity Towers , Off Oshiwara Link Road , Jogeshwari West , MUMBAI 400102
6.	Insolvency commencement date in respect of corporate debtor	Date of order - 14/11/2019 Date of receipt of order- 29/11/2019
7.	Estimated date of closure of insolvency resolution process	27/05/2020 (180 days from the commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Dr. Arun Mohan IBBI/IPA-002/IP-N00740/2018 - 2019/12349
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Dr. Arun Mohan C- 356 , LOHIA NAGAR GHAZIABAD -201001 – U.P. Email :arunm.bansal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Dr. Arun Mohan C- 356 , LOHIA NAGAR GHAZIABAD -201001 – U.P. Email ID: arunm.bansal@gmail.com
11.	Last date for submission of claims	13/12/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) Financial Creditor u/s 7 of IBC
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. N.A. 3.

Dr. ARUN MOHAN
Insolvency Professional
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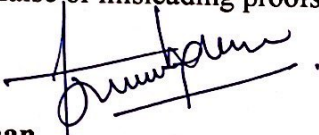
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/download Physical Address: C – 356 Lohia Nagar GHAZIABAD – 201001 (U.P.) (Note: As the website of the Corporate Debtor is not in control, hence IRP is unable to provide the website of Corporate Debtor)
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the FR Tech Innovations Private Limited on 14/11/2019, intimated to IRP on 29th November 2019.

The creditors of FR Tech Innovations Private Limited, are hereby called upon to submit their claims with proof on or before 13/12/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SD/- 
Dr. Arun Mohan
Interim Resolution Professional
IBBI/IPA-002/IP-N-00740/2018-2019/12349
Date – 02/12/2019
Place – Ghaziabad

Dr. ARUN MOHAN
Insolvency Professional
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